

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

DATED:THE 8th DAY OF DECEMBER 1997

CORAM : HON'BLE MR. S.DAYAL, A.M.

ORIGINAL APPLICATION NO.719 OF 1996

Mohd. Mehmood S/o Rahim Bux
Electric Train Lighting Shop,
C & W Workshop, Khalasi,
Central Railway, Jhansi resident of
No.505, Chamanganj, Sipri Bazar, Jhansi.
.... Applicant

Shri Rakesh Verma, C.A

Versus

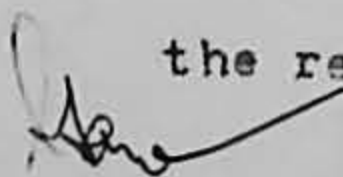
1. Union of India through General Manager,
Central Railway, Bombay VI.
2. Sr. Electrical Engineer, Workshop,
Central Railway, Jhansi.
3. Shop Superintendent, Carriage & Wagon
Workshop, Central Railway, Jhansi.
... Respondents

C/R Shri G.P.Agrawal, Advocate

ORDER

BY HON'BLE MR.S.DAYAL, A.M.-


Shri Rakesh Verma, counsel for the applicant and
Shri U.S.Dwivedi, Proxy to Shri G.P.Agrawal counsel for
the respondents are present.



2. The learned counsel for the applicant has moved Misc. Application No.4038/1997 for dismissing the O.A. as infructuous. The Original Application was moved with a prayer for quashing of charge-sheet and disciplinary proceedings against the applicant.

3. While the O.A. was pending here, the final order was passed, an appeal against which was preferred and after rejection of the appeal, review petition was made which was rejected on 16.10.1997.

4. It is for the above reason that the application has become infructuous. Therefore, the prayer of learned counsel for the applicant for dismissing the O.A. as infructuous is accepted.


MEMBER (A)

Gc